## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 131/397-398/NCLT/AHM/2016 (New) C.P. No. 60/397-398/CLB/MB/2016(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>08.09.2016</u>

Name of the Company:

Mourad M. Fahim

V/s.

M.G. Well Solution Project Int'l Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. for M.R. Bhati & CO for the petitioners

## <u>ORDER</u>

MR Bhatt & Co., advocates filed Vakalatnama for petitioners. IA 3/2016 filed by R-1 to 6 allowed. Reply filed by R-1 to 6. R-7 and 8 did not appear. Petitioners to file rejoinder, if any, within three weeks.

List the matter on 20.10.2016.

(BIKKI RAVEENDRA BABU) MEMBER JUDICIAL

Dated this 8<sup>th</sup> day of September, 2016.